



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/347/2021	SABIR AHMED BARBHUIYA Versus MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
2	WP(C)/2208/2021 FIXED	SAMARJIT CHANDA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
3	WP(C)/4829/2021 B/O	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
4	WP(C)/4841/2021	PURBANCHALIYA RAIL KARMI PARISHAD Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. A THEYO	SC, RAILWAY
ADMISSION				
5	WP(C)/2749/2019	BHARAT SANCHAR NIGAM LTD. AND 2 ORS. Versus SANJAY SHAW	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR. B HAZARIKA	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI
6	WITH WP(C)/2502/2016	BHARAT SANCHAR NIGAM LIMITED Versus RAJEN THAPA and 49 ORS	MR.B C PATHAK MR.B PATHAK MR.R THADANI MR.J PHUKAN MS.P DEY	MS.T KALITA MR H K DAS MR.S SARMA MR.L MOHAN(R-2) MRS.K H CHOUDHURY(R-2) MR.R ALI(R-2) MS.F BEGUM(R-2)
7	WA/92/2020	MD. ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 15 ORS	MR. N CHOUDHURY MR. S BISWAS	SC, CO OP MR. K GOGOI MR. A R TAHBILDAR

8	WA/197/2020 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
9	Cont.Cas(C)/378/2020	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
10	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR G N SAHEWALLA MR J C GAUR MD ASLAM MR. A CHETIA MS. M GAUR MR H K SARMA MR. M SAHEWALLA MS. A JAIN	MR. P HAZARIKA MR. K K PARASAR MR. H S BORAH MR. A. GANGULY, SC, PNB
11	WP(C)/5146/2020 FIXED	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	DR. J L SARKAR MR S NATH MR G J SHARMA MR G J SHARMA MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY

ORDERS

12	I.A.(Civil)/3649/2017 REVIEW.PET/64/2013 (D/O) in WP(C)/3248/2008	THE UNION OF INDIA and 2 ORS. Versus SRINVAS REDDY VOLADRI and ANR	MR.D K DEY	
13	WA/212/2019	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
WITH				
14	WP(C)/4328/2021	NIYAMAT ALI AND 88 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST
15	WA/153/2021 FIXED	OIL INDIA LIMITED Versus PROTIM PATNI DEY	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR J DAS MR. N DEKA MR. M GOGOI

HEARING

16	WA/27/2019 FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
17	WA/148/2021 FIXED	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.

18	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
19	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
20	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7953/2019 FIXED	HABIL ALI Versus THE UNION OF INDIA AND 5 ORS.	MD A H ANSARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/8328/2019 WITH LCR, B/O	ABEDA KHATUN Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5682/2020 B/O	MD. JAMALUDDIN Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4832/2021 B/O	SAHERA BHANU @ SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4863/2021	MONGOLI RANI DAS @ MANGALI RANI DAS Versus THE UNION OF INDIA AND 6 ORS	MR J C BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/4873/2021	SAKINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
EX PARTE ORDER				
7	WP(C)/1721/2020 WITH LCR	SUBED ALI @ SABED ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/386/2021 B/O	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>DETENTION</u>				
9	WP(C)/1773/2020	BANESA BIBI Versus UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/2201/2021 WITH LCR FIXED	NUR ISLAM SEIKH Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
11	WP(C)/5556/2017 WITH LCR	ALPANA SARKAR and 4 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.N DEKA MS.D GHOSH	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/7282/2019 WITH LCR, B/O	BAKKAR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC SC, C G S C SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/2709/2021 WITH LCR, FIXED	HASEN ALI @ HASHEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ORDERS</u>				
14	PIL/25/2021 FIXED	ALI REJA OSMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR S DUTTA (r-3) GA, ASSAM MR. S DUTTA (r-3)
15	PIL/47/2021 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, EDU SC, SEBA
16	I.A.(Civil)/1206/2021 PIL 13/2013 (Disposed), FIXED in PIL/13/2013	THE UNION OF INDIA AND 5 ORS. Versus PRADIP TANTI AND 4 ORS.	ASSTT.S.G.I.	GA, ASSAM SC, REVENUE
<u>HEARING</u>				
17	WP(C)/6596/2017 WITH LCR, FIXED	MUST. HAZURA KHATUN @ HAZERA KHATUN @ HUJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7050/2017 WITH LCR, FIXED	ANJU RAY @ ANJU RANI DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MS.J BORA MS.K L R YANTHAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7001/2019 WITH LCR, FIXED	ABDUL JALIL @ A. JALIL AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR J K MISHRA MS. P BORAH MR. J K MISRA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/3873/2020 WITH LCR, FIXED	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
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6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
2	Arb.P./24/2019 FIXED	SREI INFRASTRUCTURE FINANCE LTD. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS B GOGOI MR J K Bhuyan MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM MR K L GUPTA
3	Arb.P./28/2020 FIXED	GLOBE INDIA ENTERPRISE, Versus THE UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	MR S CHAKRABORTY SC, RAILWAY
4	Arb.P./34/2020 FIXED	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR H K SARMA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
5	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	SC, RAILWAY
ORDERS				
6	Review.Pet./188/2019 WP(C)/3085/2018 (Disposed) FIXED	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MUSTAFIJUR RAHMAN	SC, AG SC, EDU SC, FINANCE
7	Review.Pet./35/2020 WP(C)/1421/2018 (Disposed), FIXED	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU MR R DHAR SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/247/2021 FIXED	MANOJ KALITA Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
2	Cont.Cas(C)/298/2021 FIXED	BHARATI BASUMATARY Versus M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
3	Cont.Cas(C)/346/2021	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. L MOHAN
4	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. P N GOSWAMI MR. RAJARSHEE DE MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER C M DEKA	MR. J M A CHOUDHURY (R-6) MR. A KHANIKAR MR. A B T HAQUE (R-6) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
5	WP(C)/3623/2021 FIXED	SADANANDA GOGOI Versus THE UNION OF INDIA AND 4 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM MR. K GOGOI (R-1,2,3) ASSTT.S.G.I.
6	WP(C)/4338/2021 FIXED	JHUMA KUNDU AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, HEALTH

7	WITH WP(C)/4350/2021	KUMUD BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR. D DAS SR. ADV (R5-R18) R SARMAH (R5-R18) MR H K NATH (R5-R18) MR. K MOHAMMED (R5-R18) MS T PARASHAR (R5-R18) SC, HEALTH
8	WITH WP(C)/4351/2021	JATIN CH. BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, HEALTH
9	WITH WP(C)/4352/2021	KABITA BARMAN Versus THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, HEALTH
10	WP(C)/4650/2021 FIXED	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB	SR. GA, ASSAM
11	WP(C)/4717/2021 FIXED	BOARD OF DIRECTORS OF AGOMANI S.S. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
12	WP(C)/4731/2021 FIXED	BOARD OF DIRECTORS OF PATAMARI S.S. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
13	WP(C)/4732/2021 FIXED	BOARD OF DIRECTORS OF BIDYAPARA S.S. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
14	WP(C)/4824/2021 FIXED	KALABATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
15	WP(C)/4831/2021 B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
16	WP(C)/4855/2021	ARUN DEV NATH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR. N K MURRY	GA, ASSAM SC. REVENUE
17	WP(C)/4857/2021 B/O	MAJHARUL ANOWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	SC, PNRD
18	WP(C)/4858/2021 B/O	RABIA BEWA Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
19	WP(C)/4859/2021 B/O	MAJEDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
20	WP(C)/4860/2021 B/O	ZAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
21	WP(C)/4866/2021	CHAN MIYA SK Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM
22	WP(C)/4874/2021	KANJILA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
23	WP(C)/4882/2021	DIBYAWATI BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE

24	WP(C)/4888/2021	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/4890/2021	SAMIRAN BHATTACHARYYA AND 6 ORS Versus THE STATE OF ASSAM 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	GA, ASSAM SC, REVENUE
26	WP(C)/4891/2021	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
27	WP(C)/4893/2021	DEVNARAYAN GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
28	WP(C)/4896/2021	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS.	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC. WATER RESOURCE DEPTT.
ADMISSION				
29	WP(C)/4341/2015 FIXED	MD. OLIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS.J CHAKRABORTY MR.B K KAR MR.S J HAZARIKA	SC, FOREST MR.P K BORA
	WITH I.A.(Civil)/1164/2021 in WP(C)/4341/2015	OLIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR H AHMED MR. H A TALUKDAR MD. I HUSSAIN	SC, FOREST
30	WP(C)/6307/2017 FIXED	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR.A B ROY MR. S DEKA MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
31	WP(C)/4407/2018 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
32	WP(C)/7326/2018 FIXED	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
33	WP(C)/7362/2019 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	GA, ASSAM SC, BTC
34	WP(C)/762/2020 B/O	NARENDRA SING Versus UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
35	WP(C)/1042/2020 FIXED	SWAPAN KUMAR DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR B SINHA MR. M GOGOI	MR H R A CHOUDHURY (R5) MR H R A CHOUDHURY (R5) SC, CO OP GA, ASSAM MR J ISLAM (R-4) MR. R A CHOUDHURY MR. J M SULAIMAN (R5) MR. J M SULAIMAN
36	WP(C)/3472/2020 B/O	FAIZUL HAQUE BARBHUIYA Versus THE UNION OF INDIA AND 6 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM ASSTT.S.G.I. SC, PWD (NH)
37	WP(C)/4409/2020 FIXED	M/S HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. S SAHU MR. M K ALI	MR. N DEKA MR. M GOGOI ASSTT.S.G.I.
	WITH I.A.(Civil)/852/2021 in WP(C)/4409/2020	M/S HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. M K ALI	ASSTT.S.G.I.

38	WITH WP(C)/2982/2020	M/S. H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR. S SAHU MR. M K ALI	MR. N DEKA MR. M GOGOI ASSTT.S.G.I.
39	WP(C)/5357/2020 B/O	ASSAM JATIAYA BIDYALAY Versus THE STATE OF ASSAM AND 3 ORS.	MRS. S AZIZ MR B DEKA	MR. B J TALUKDAR,SC, REVENUE DEPTT. SC, REVENUE MS. D D BARMAN, GA, ASSAM
40	WP(C)/3032/2021 FIXED	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A
41	WP(C)/3302/2021	FIRUJA KHANOM LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
ORDERS				
42	Review.Pet./37/2021	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
43	WITH WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
STAY MATTERS				
44	WP(C)/6429/2019 FIXED	BUBULI BORTHAKUR AND 7 ORS. Versus THE UNION OF INDIA AND 21 ORS.	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	MR. J K BAISHYA GA, ASSAM MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR
45	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. A N SARMA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./201/2021	JESMINA YESMIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
2	Crl.Rev.P./202/2021	LAKU CHANDA Versus CENTRAL BUREAU OF INVESTIGATION	MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA	SC, CBI
3	Crl.Rev.P./203/2021	MD. ALI MUSTAK MAZINDER BARUAH @ ALI MUSTAK MAJUMDAR BARUAH Versus MORJINA BEGUM	MRS J D KHAUND MS B PAUL	
4	Crl.Rev.P./204/2021	BIRJU YADAV AND ANR. Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
5	Crl.Rev.P./205/2021 B/O	HEMANTA SARMA Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S C BISWAS MR P K KALITA MS. J GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/364/2021 in Crl.Rev.P./205/2021	HEMANTA SARMA Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S C BISWAS MR P K KALITA MS. J GHOSH	PP, ASSAM
6	Crl.Pet./475/2021	DEBAJIT HANDIQUE Versus RAFIKUL HAZARIKA @ BABUJAN	MR. S ISLAM	
7	Crl.Pet./477/2021	SIMANTA SAIKIA Versus BIBHA DUTTA	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	
8	Crl.Pet./478/2021	AJIT DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI	PP, ASSAM
9	Crl.Pet./479/2021	ANANTA DHAR @ ANTU AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S SINHA	PP, ASSAM
10	Crl.Pet./480/2021	MOUCHUM GOGOI Versus BORNALI BORA GOGOI	MR H GUPTA MS. R M SARMAH	

11	Crl.Pet./481/2021	JAKIR HUSSAIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MS. P ADHIKARI MR H I CHOUDHURY MR. S K TALUKDAR MS. S T BOKTH MD. GIASH UDDIN	PP, ASSAM
12	Crl.Pet./482/2021	MOUCHUM GOGOI Versus BORNALI BORA GOGOI	MR H GUPTA MS. R M SARMAH	
13	Crl.Pet./483/2021	SUKHVINDER SINGH AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	PP, ASSAM
14	Crl.Pet./484/2021	PRAMILA DEVI AND 5 ORS Versus THE STATE OF ASSAM	MR. R BORA Mr. A Baruah	PP, ASSAM
15	Crl.Pet./485/2021	DIPAK KR PAUL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
16	Crl.Pet./486/2021	BISWARUP DAS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
17	Crl.Pet./487/2021	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
18	Crl.Pet./488/2021	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
19	Crl.Pet./489/2021	JOYAN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	PP, ASSAM
20	Crl.Pet./490/2021	M/S. NORPHEL WINERY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM PP, ASSAM SC, EXCISE DEPTT.
21	Crl.Pet./494/2021	KRISHNA GARMENTS Versus MAHENDRA KUMAR PATNI	MR. M RAHMAN	
22	Crl.Pet./495/2021	BISWAJIT DAS AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA	PP, ASSAM
23	Crl.Pet./497/2021	SABITA SHAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
24	Crl.Pet./498/2021	PARIMAL CH DAS @ PARIMAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
25	Crl.Pet./499/2021 B/O	MOHOR ALI @ MAHAR ALI AHMED @ MAHAR AHMED Versus JAHURA KHATUN	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	
ADMISSION				
26	WP(C)/3417/2020	LABA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R D BHUYAN	GA, ASSAM SC, GHC
ORDERS				
27	Review.Pet./112/2018 IN CRP/387/2015(D/O)	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS NUR MAHAL NESSA @ NUR MAHAN NESSA AND 8 ORS Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKA KHATUN AND ANR	MR G P BHOWMIK MR H RAHMAN MRS. M HORE	MR. B BANERJEE MR. D MOZUMDER MR. J LASKAR MR. A MOBARAQUE MR. P BORAH MS. C MOZUMDAR

	WITH I.A.(Civil)/1198/2020 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
	WITH I.A.(Civil)/131/2021 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
28	I.A.(CrI.)/401/2020 B/O in CrI.Rev.P./3661/2020	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR D K DAS MR. R K AGARWALA MR C KUMAR PP, ASSAM (R2)
	WITH CrI.Rev.P./3661/2020 (Filing Number)	SUNIL KUMAR SETHIA AND 3 ORS. Versus DEVENDRA KUMAR SETHIA AND ANR. (D)		
29	I.A.(CrI.)/372/2021 B/O in CrI.Rev.P./5570/2021	MD. ABDUL MALIK Versus SALMA BEGUM	MR. I ALAM MR. T SK MS. R R BORAH	
	WITH CrI.Rev.P./5570/2021 (Filing Number)	MD. ABDUL MALIK Versus SALMA BEGUM (F)	MR. I ALAM	
	WITH I.A.(CrI.)/5571/2021 (Filing Number)	MD. ABDUL MALIK Versus SALMA BEGUM (F)	MR. I ALAM	
30	I.A.(CrI.)/373/2021 in CrI.Rev.P./6505/2021	JOY KANT DAS Versus GUDIA KUMARI DAS	MR. P C DEY MR. K KALITA	
	WITH CrI.Rev.P./6505/2021 (Filing Number)	JOY KANT DAS Versus GUDIA KUMARI DAS -E	MR. P C DEY	
<u>HEARING</u>				
31	CrI.Rev.P./32/2015 FIXED	PRADIP BASUMATARY Versus THE STATE OF ASSAM and ANR	MR.H DAS MR.H GOGOI MS.J SULTANA	PP, ASSAM
32	CrI.Pet./296/2019 CRL.PET. 995-2016(D/O), FIXED	DIGANTA BARAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
33	WITH CrI.Pet./1095/2018	INDRANIL BARUA Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
34	WITH CrI.Pet./1179/2018	MINU ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
<u>STAY MATTERS</u>				
35	CrI.Pet./415/2021 FIXED	CHOLAMANDALAM INVESTMENTS AND FINANCE CO.LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4123/2021 B/O	NITYA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, ELEM. EDU
2	WP(C)/4834/2021 B/O	THREE LEAVES (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS S SHARMA	SC, INCOME TAX
MOTION				
3	Cont.Cas(C)/345/2021	PADMESWAR BORAH @ PADMESWAR BORA Versus PREETOM SAIKIA AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	
4	WP(C)/4632/2021	BIPLAB DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, HIGHER EDU
5	WP(C)/4707/2021	MD. AMIR ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
6	WP(C)/4709/2021	NAVAJYOTI L.P. SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU SC, BTC
7	WP(C)/4711/2021	DR. IBRAHIM ALI BHUYAN Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU SC, U G C
8	WP(C)/4720/2021	PABITRA KUMAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
9	WP(C)/4725/2021	AYESHA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM

10	WP(C)/4733/2021	SANTOSH KAIRI Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	SC, ELEM. EDU
11	WP(C)/4741/2021	DRONA KANTA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR P K SINGHA MR D K MEDHI	SC, SEC. EDU.
12	WP(C)/4745/2021	AMAD UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	SC, HIGHER EDU MR J ABEDIN	GA, ASSAM MR. K I MAZUMDER
13	WP(C)/4748/2021	ASSAM HIGH SCHOOL TEACHERS ASSOCIATION, AND ANR Versus THE STATE OF ASSAM , AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. T N SRINIVASAN	SC, SEC. EDU. SC, AG SC, FINANCE DEPTT.
14	WP(C)/4770/2021	SHAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
15	WP(C)/4772/2021	AKASH RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4774/2021	MUKESH KR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM SC, FINANCE
17	WP(C)/4775/2021	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4778/2021	ABDUS SOFIL Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/4780/2021	BINA GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/4781/2021	MADHU BAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.
21	WP(C)/4785/2021	GAURIKANTA ROY CHOUDHURY AND 66 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
22	WP(C)/4786/2021	PRANJALBORI Versus THE STATE OF ASSAM AND 2 ORS.	MS. M DAIMARY MS. S DOLEY	SC, ELEM. EDU
23	WP(C)/4787/2021	JABID SULTAN Versus THE STATE OF ASSAM AND 4 ORS.	MRS R BEGUM MS. S B CHOUDHURY MS J BEGUM	SC, ELEM. EDU GA, ASSAM
24	WP(C)/4795/2021	KOHINUR AKTER Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/4797/2021	NILESWAR NARZARY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, ELEM. EDU SC, BTC
26	WP(C)/4808/2021	MOUSUMI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR. N DHAR	SC, ELEM. EDU SC, SSA
27	WP(C)/4813/2021	BIDYUT PROVA CHUTIA Versus THE STATE OF ASSAM ANR 6 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
28	WP(C)/4833/2021	SMT. KALPANA BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
29	WP(C)/4837/2021 B/O	SHAMIMA IYASMIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU

30	WP(C)/4843/2021	LAL MAMUD ALI Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. R ALI MR. H A AHMED ANACLATAS AHMED	SC, BTC
<u>ORDER (STAY VACATING)</u>				
31	I.A.(Civil)/366/2021 in WP(C)/5706/2020	KHOKAN CH. DAS Versus BABUL CH. MAZUMDAR AND 5 ORS.	MR B D DAS MRS R DEKA B B HUSSAIN	SC, SEC. EDU. MR R YADAV MS. K YADAV MS. M BHATTACHARJEE SC, K A A C
	WITH WP(C)/5706/2020	BABUL CHANDRA MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR R YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA	SC, SEC. EDU. MR B D DAS MRS R DEKA B B HUSSAIN SC, K A A C
32	I.A.(Civil)/1433/2021 B/O in WP(C)/3385/2021 WITH WP(C)/3385/2021	MD ABDUR RAZZAQUE Versus PADMESWAR BORAH AND 5 ORS	MR. S K TALUKDAR MR. A B T HAQUE	MR. J M A CHOUDHURY (r-6) MR. A B T HAQUE (r-6)
		PADMESWAR BORAH @ PADMESWAR BORA Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU MR. S K TALUKDAR (r-6) MR. J M A CHOUDHURY (r-6) MR. A B T HAQUE (r-6)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
33	I.A.(Civil)/1361/2021 B/O in Cont.Cas(C)/31/2021 WITH Cont.Cas(C)/31/2021	SHOHIDUL ISLAM Versus PREETOM SAIKIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI
		SHOHIDUL ISLAM Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-2)
<u>ADMISSION</u>				
34	WP(C)/6166/2018	MALEK UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR D DAS MR. R SENSUA MR. K MOHAMMAD	SC, HIGHER EDU MR. K N CHOUDHURY (R3, R4) MR. R M DEKA (R3, R4) MR. D J DAS (R3, R4) MR. B K KASHYAP
35	MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
36	MACApp./208/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD ALIM UDDIN @ ALIM UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1454/2021 in MACApp./208/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD ALIM UDDIN @ ALIM UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
37	MACApp./217/2021	GITANJALI THAKURIA AND 2 ORS. Versus TOMIJ ALI AND 2 ORS.	MR. M TALUKDAR	
38	MACApp./218/2021	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus JAYNAB BEGUM AND 4 ORS.	MR. K K BHATTA MS. R DEVI	
	WITH I.A.(Civil)/1516/2021 in MACApp./218/2021	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. Versus JAYNAB BEGUM AND 4 ORS.	MR. K K BHATTA MS. R DEVI	

39	WP(C)/3170/2021	ASHAMOON KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
<u>ORDERS</u>				
40	WP(C)/3954/2020	PRASUN CHANDA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M CHANDA MR S CHOUDHURY MR S NATH MR G J SHARMA	SC, ELEM. EDU SC, FINANCE
41	Cont.Cas(C)/79/2021	NARESWAR PATOWARY AND 26 ORS. Versus PREETOM SAIKIA, IAS	MD A HUSSAIN MR. A S CHOUDHURY	
<u>HEARING</u>				
42	WP(C)/5779/2016	DR. JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MS.A DEKA	MSN KALITAR- 4and5 MR.H J TAMULI(R- 4&5) MR.A R SARMA(R- 4&5) SC, HIGHER EDUCATION
<u>STAY MATTERS</u>				
43	WP(C)/8706/2019	SURESH SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR. C GOSWAMI	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA
44	WP(C)/8761/2019	NEZONE PROJECT CONSULTANCY PVT. LTD. AND ANR Versus THE UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1395/2021 in WP(C)/6806/2019	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 3 ORS	MR N J DUTTA MR. K D SARMA	ASSTT.S.G.I.
	WITH WP(C)/6806/2019	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 3 ORS	MR N J DUTTA MR. K D SARMA MS. M DUTTA MR. S B SINGHA	MR S N SARMA SENIOR ADVOCATE MR H GUPTA MR. K KALITA MS. S GHOSH MR. C BASUMATARY ASSTT.S.G.I.
MOTION				
2	WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
3	WP(C)/5274/2020	SUNIL KHANIKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
4	WITH Cont.Cas(C)/43/2020	JITU HATIMURIA AND ANR. Versus ASHUTOSH AGNIHOTRI, IAS AND 5 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MR. S S ROY
5	WP(C)/5508/2020	DINESH CH SARMAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA	SC, PENSION
6	WP(C)/4880/2021	BHUPENDRA GOSWAMI Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK

7	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
8	WP(C)/4883/2021	MONJU TIMUNGPI Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, K A A C
9	WP(C)/4884/2021	MD. AMDAD AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. T U LASKAR MR. N DHAR MS. U BARUAH	SR. GA, ASSAM
10	WP(C)/4886/2021	DAMODAR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, PNRD
11	WP(C)/4887/2021	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
12	WP(C)/4894/2021	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY	GA, ASSAM SC. AGRICULTURE
13	WP(C)/4897/2021	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM
14	WP(C)/4899/2021	ALI AKBOR Versus THE STATE OF ASSAM AND 3 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM
15	WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E
ORDER (STAY VACATING)				
16	I.A.(Civil)/1290/2021 in WP(C)/8238/2019	THE UNION OF INDIA AND 4 ORS. Versus RANJIT PHUKAN	ASSTT.S.G.I.	MR. P J SAIKIA MR. L N DIHINGIA
	WITH WP(C)/8238/2019	RANJIT PHUKAN Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	ASSTT.S.G.I.
17	I.A.(Civil)/1323/2021 in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST
18	I.A.(Civil)/1359/2021 in WP(C)/3713/2021	THE NORTH ESTERN ELECTRIC POWER CORPORATION LTD AND 6 ORS Versus KANTA RAM MILI AND 3 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR. C GOSWAMI ASSTT.S.G.I.
	WITH WP(C)/3713/2021	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	MR D SENAPATI MR. K K PARASAR MS. S. TODI MR H K SARMA ASSTT.S.G.I.
ADMISSION				
19	WP(C)/5161/2014	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.B K SARMA MD.S ISLAM(R-5) MR.M CHOUDHURYR-5 SC, SOCIAL WELFARE

20	WP(C)/4347/2015	DILIP SARMA Versus THE UNION OF INDIA and 5 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR	GA, ASSAM C.G.C. MR.S K MEDHI MR. M CHETIA MS. N BARUAH MR. B N SARMA, SR.ADV. MS.H M PHUKAN
	WITH I.A.(Civil)/1311/2017 in WP(C)/4347/2015	THE DIRECTOR OF SAINIK WELFARE, ASSAM Versus DILIP SARMA	MR.B N SARMA GA, ASSAM	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR
	WITH I.A.(Civil)/1702/2019 in WP(C)/4347/2015	DILIP SARMA Versus THE UNION OF INDIA and 6 ORS	MR. A K DAS MR. M J GOGOI	MR. D NATH ASSTT.S.G.I.
21	WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
22	WP(C)/3589/2017 CAVT. NO. 442/17	DR. MRS. LUKIMA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MS.S BHUYAN MR.R KALITA	MR.C BARUAH(SC, APSC) MR.P K GOSWAMI GA, ASSAM MR.B HUSSAIN MS.A VERMA(SC, HEALTH) MR.P D NAIR MR G ALAM MR. A CHAMUAH (R7) MR K TALUKDAR (R7) FOR CAVEATOR MS.A BARMAN
23	WP(C)/7369/2019 B/O	HIMANGSHU KALITA @ HIMANSHU KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. N K MURRY	GA, ASSAM
24	WP(C)/8835/2019	GOPAL BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	GA, ASSAM SC, AG MR S P DAS (R - 2, 6, 7 AND 8) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
ORDERS				
25	WP(C)/4162/2018 FIXED	MITALI NATH Versus THE STATE OF ASSAM AND 12 ORS. (B)	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM MR. R C SAIKIA (R6) MR. S. K. MEDHI (S.C. FOREST DEPARTMENT) MS. K SAIKIA (R6) MR. B HALDAR (R7,R9,R11,R12) MR G BHARADWAJ (R7,R9,R11,R12)
26	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. S S ROY
27	I.A.(Civil)/640/2021 in WP(C)/2537/2018	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MRS. S ROY	GA, ASSAM
	WITH WP(C)/2537/2018	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM

HEARING

28	WP(C)/5354/2020 P/H FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, REVENUE
29	WP(C)/2893/2012 FIXED	SRI MEGHNATH DEORI Versus THE DIRECTOR GENERAL SASHAstra SEEMA BAL, and ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	C.G.C. MR.J M A CHOUDHURY SC, C.G.C. MS.R DEVI ASSTT.S.G.I.
30	WP(C)/4608/2013 FIXED	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
31	WP(C)/5337/2014 FIXED	REGT.NO.101287162 GORDHAN LAL PALIWAL and 10 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA	MR.S SARMA ASSTT.S.G.I. SR. CGC
	WITH I.A.(Civil)/1907/2017 in WP(C)/5337/2014	THE UNION OF INDIA Versus REGT.NO.101287162 GORDHAN LAL PALIWAL and 12 ORS.	MR.S SARMA ASSTT.S.G.I. SR. CGC	MR.R MAZUMDAR MRSP RAI MR.H BEZBARUAH MS.R DUTTA
	WITH I.A.(Civil)/2207/2020 in WP(C)/5337/2014	REGT. NO. 101287162 GORDHAN LAL PALIWAL AND 7 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR S SARMA C.G.C.
	WITH I.A.(Civil)/306/2021 in WP(C)/5337/2014	REGT.NO.101287162 GORDHAN LAL PALIWAL and 3 ORS. Versus THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR.H BEZBARUAH	C.G.C. MR.S SARMA
32	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
33	WP(C)/7971/2017 FIXED	ANOWAR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.B C DEKA MR.H DAS	MS S SARMA (SC, HEALTH DEPT., R-1 TO 4) SC. BTC (R-5)
34	WP(C)/4648/2018 FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
35	WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
STAY MATTERS				
36	WP(C)/1760/2016	SMTI PARVINARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE
37	WP(C)/2875/2016	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS.J R THAKUR MR.A THAKUR	GA, ASSAM(R-2) SC, AG(R-4) SC, FINANCER-3,5 SC, PENSION(R-1)
38	WP(C)/3952/2017 FIXED	PADUM BAHADUR LAMA and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT
39	WP(C)/5440/2019	BOBY MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH	SC, HEALTH

40	WP(C)/8806/2019	PABAN SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MS. S G BARUAH MR. D THAOSEN	SC, CO OP
41	WP(C)/8925/2019	NITUL BORO Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, GHC
42	WP(C)/4491/2020	JIAUL AHMED FORCE NO. 041704509 Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2399/2021	ELIA BANDA Versus THE STATE OF ASSAM	MR. M BISWAS MS B BORA	PP, ASSAM
2	Bail Appln./2400/2021	SIBU SARKAR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL SMTI H DEVI	PP, ASSAM
3	Bail Appln./2405/2021	VIJAY VERMA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
4	Bail Appln./2406/2021	SANJIB BAISHYA @ BABA @ GETHU Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
5	Bail Appln./2413/2021	UTJAL BEZBARUAH @ UJJAL Versus THE STATE OF ASSAM	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM
6	Bail Appln./2420/2021	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
7	Bail Appln./2421/2021	DALIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
8	Bail Appln./2422/2021	SUBHAM DAS Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS B BORA	PP, ASSAM
9	Bail Appln./2424/2021	MANU ROY @ MANU RAY AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
10	Bail Appln./2426/2021	PINTU @ MITHUN SUTRADHAR (DAS) Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN	PP, ASSAM

11	Bail Appln./2427/2021	NOMITA DOLOI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
12	Bail Appln./2433/2021	MD. MAJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	PP, ASSAM

MOTION

13	AB/2807/2021	ABDUL MAZID @ ABDUL RIHAN Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
14	AB/2869/2021	MD. YEAFUS ALI Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MS J KHANOM	PP, ASSAM
15	AB/2870/2021	ABDUS SALAM Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MS J KHANOM	PP, ASSAM
16	AB/2873/2021	SAHIL ALI @ SAHIL AHMED Versus THE STATE OF ASSAM	MR. A S ALI MR. S A B KHABIR	PP, ASSAM
17	AB/2877/2021	JAYANTA DAIMARY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	PP, ASSAM
18	AB/2878/2021	SAYED AHMED CHOUDHURY @ SAYAD CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
19	AB/2879/2021	GAUTAM MANDAL Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
20	AB/2884/2021	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
21	AB/2887/2021	SAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
22	AB/2889/2021	ABU TAHER AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD R ISLAM	PP, ASSAM
23	AB/2892/2021	MANTU DAIMARY Versus THE STATE OF ASSAM	MR. R P SINGH	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./802/2021 FIXED	JIYARUL HOQUE @ JIARUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
25	Bail Appln./1867/2021 FIXED	SANJU PAUL Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
26	Bail Appln./1972/2021 FIXED	BAHARUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
27	Bail Appln./2062/2021 FIXED	MOINA BORA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
28	Bail Appln./2065/2021 FIXED	MD. NURUDDIN AHMED @ AHMED ALI Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM

29	Bail Appln./2071/2021 FIXED	BHOBESH DAS Versus THE STATE OF ASSAM	MR K THAKUR MR. D MEDHI	PP, ASSAM
30	Bail Appln./2131/2021 FIXED	LONGKI PHANGCHO Versus THE STATE OF ASSAM	MR. M SARANIA MR. C HANSE	PP, ASSAM
31	Bail Appln./2137/2021 FIXED	DR. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	MR. M A ISLAM MR J I MONDAL PP, ASSAM
32	Bail Appln./2139/2021 FIXED	MD. EKRAMUL HAQUE @ HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
33	Bail Appln./2143/2021 FIXED	ROHIZ UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	Bail Appln./2158/2021 FIXED	MD ASADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
35	Bail Appln./2168/2021 FIXED	MD. NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
36	Bail Appln./2196/2021 FIXED	ADITYA BORO AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
37	Bail Appln./2206/2021 FIXED	MD. TAIZUDDIN AHMED @ TAIJUDDIN AHMED Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
38	Bail Appln./2222/2021 FIXED	MANESWAR DAS Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
39	Bail Appln./2267/2021 FIXED	GAUTAM SONOWAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/3153/2020 FIXED	SALIM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
41	AB/3837/2020 FIXED	BISHWAJEET BAISHYA @ KANU DAS AND ANR. Versus THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	PP, ASSAM
42	AB/1110/2021 FIXED	HABIJUR RAHMAN @ HAFIJUR RAHMAN @ HABU Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
43	AB/1222/2021 FIXED	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
44	AB/1387/2021 FIXED	RAFIK KHANDAKAR @ RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS. D PARBIN MS S DAS	PP, ASSAM
45	AB/1453/2021 FIXED	BIPUL CHETIA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
46	AB/2224/2021 FIXED	ZAKIR HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
47	AB/2225/2021	RAHMATULLAH SHEIKH Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM

48	AB/2230/2021 FIXED	PIR MOHAMMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS L CHOUDHURY	PP, ASSAM
49	AB/2243/2021 FIXED	NURUDDIN ALI Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
50	AB/2317/2021 FIXED	DIP BORAH @ DEEP BORA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
51	AB/2323/2021 FIXED	SHANKAR NISHAD Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR N K DEV NATH MR. M BORA	PP, ASSAM
52	AB/2330/2021 FIXED	NASIR ALI Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
53	AB/2331/2021 FIXED	ROFIKUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
54	AB/2334/2021 FIXED	RAJ BINDOR SINGH BADY @ RISHIRAJ BADY Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
55	AB/2359/2021 FIXED	MALDER ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
56	AB/2362/2021 FIXED	SRI DHRUBA JYOTI TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A GANGULY MS H DEKA MR T CHHETRI	PP, ASSAM
57	AB/2478/2021 FIXED	SHAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. A MANNAF MR J HUSSAIN	PP, ASSAM
58	AB/2521/2021 FIXED	RAGHUNATH SAWTAL AND ANR Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
59	AB/2540/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
60	AB/2634/2021 FIXED	SAHIDUR SHEIKH Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
61	AB/2536/2021	SAHIDUR SHEIKH Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
ORDERS				
62	W.P.(CrI.)/11/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS. A PAUL	GA, ASSAM MR. D NATH
63	CrI.L.P./15/2021 in CrI.A./2985/2021	JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	PP, ASSAM
	WITH CrI.A./2985/2021 (Filing Number)	JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	PP, ASSAM
64	CRL.A(J)/22/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DEBISARAN KARMAKAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

65	I.A.(CrI.)/350/2021 in CrI.A./4216/2021 WITH CrI.A./4216/2021 (Filing Number)	JINNAT ALI Versus THE STATE OF ASSAM AND ANR. JINNAT ALI Versus THE STATE OF ASSAM AND 1 ORS HEARING	MR. A R SIKDAR MD A ALI MR. A R SIKDAR	PP, ASSAM
66	I.A.(CrI.)/454/2017 WITH LCR 6 FILES, FIXED in CrI.A./234/2017 WITH CrI.A./234/2017	SRI AJOY TAMULY Versus STATE OF ASSAM and ANR SRI AJOY TAMULY Versus STATE OF ASSAM and ANR	MR.M DUTTA MR.A BARUA MR.M DUTTA MR.A BARUA	PP, ASSAM MR.K BORUAH(R-2) MR.P BORDOLOIR-2 PP, ASSAM
67	I.A.(CrI.)/477/2017 WITH LCR 5 FILES, FIXED in CrI.A./253/2017 WITH CrI.A./253/2017	MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY MR.B RAHMAN MR.R DE MR.S CHOUDHURY	PP, ASSAM PP, ASSAM
STAY MATTERS				
68	CrI.Pet./385/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	PUSPENDRA NATH BORAH Versus THE STATE OF ASSAM	MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2252/2021 FIXED	APTAPGUL RAHMAN @ AFTABUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MR. P P DUTTA	PP, ASSAM
2	Bail Appln./2414/2021	AKHILESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
3	Bail Appln./2418/2021	MOFIZ ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
4	Bail Appln./2419/2021	RITAMONI BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. A GOGOI MS. G GOGOI	PP, ASSAM
5	Bail Appln./2423/2021	RUBI BEBI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
6	Bail Appln./2428/2021	MAQBOOL ALAM Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
7	Bail Appln./2430/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
8	Bail Appln./2431/2021	MD. MUKIB AHMED AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
9	Bail Appln./2432/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM

MOTION

10	AB/2880/2021	ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	
11	AB/2881/2021	KHAIRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR Z ALAM MR. K H SAIKIA MS. S NAZNEEN	PP, ASSAM
12	AB/2882/2021	ASHIQUK ISLAM @ ASHIKUL RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
13	AB/2883/2021 B/O	ADITYA MORAN AND ANR. Versus THE STATE OF ASSAM	MR. P BORA MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
14	AB/2886/2021	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
15	AB/2888/2021	PARVEZ BORAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
16	AB/2890/2021	DIPTIMA KHATUN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
ADMISSION				
17	Tr.P.(CrI.)/35/2017	SYEEDA FARHANA YASMIN and ANR Versus THE STATE OF ASSAM and ANR	MR.H RAHMAN MR.P P DUTTA MR.C KONWAR MR.A BARUA	MR. R S MISHRA PP, ASSAM
18	Tr.P.(CrI.)/21/2018	TILAK SARMA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S DAS	MR. K K NANDI (R2) MR. A ADHIKARY (R2) PP, ASSAM
19	CrI.A./113/2021 WITH LCR 1 FILE, B/O	SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. N DAS MS S CHOUDHURY MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/363/2021 in CrI.A./113/2021	SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, NCB
BAIL HEARING (BA)				
20	Bail Appln./1653/2021 FIXED	IBRAHIM ALI @ EBRAHIM ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
21	Bail Appln./1663/2021 SCANNED COPY OF CASE DIARY, FIXED	MRINMAY KUMAR MISHRA @ MRINMOY MISRA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
22	Bail Appln./1924/2021 FIXED	PANJAVARNAM Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
23	Bail Appln./1991/2021 FIXED	MD. MIZANUR RAHMAN @ MIJANUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
24	Bail Appln./2127/2021 FIXED	MRINMOY DEKA Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
25	Bail Appln./2138/2021 FIXED	BAMBAM KUMAR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
26	Bail Appln./2141/2021 FIXED	KHAJAL UDDIN @ KHAJUL UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

27	Bail Appln./2149/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
28	Bail Appln./2150/2021 FIXED	MD. ABDUL WAHID Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA	PP, ASSAM
29	Bail Appln./2170/2021 FIXED	MD. AKHTARUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
30	Bail Appln./2207/2021 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

BAIL HEARING

31	AB/872/2021 FIXED	AMIR ALI AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
32	AB/897/2021 FIXED	JAIDUL HAQUE Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
33	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
34	AB/1834/2021 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
35	AB/2322/2021 FIXED	KAMAL MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S A BARBHUYAN	PP, ASSAM
36	AB/2336/2021 FIXED	MIRAJUDDIN AHMED Versus THE STATE OF ASSAM	MR. A SARMAH MS. S SAIKIA	MR M AHMED MR. N I KHAN PP, ASSAM
37	AB/2671/2021 FIXED	ANAR KALI SHEIKH Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
38	AB/2674/2021 FIXED	AMINUL ISLAM @ AMINUL HOQUE Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
39	AB/2704/2021 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. M ALAM MR P K DAS MR. M BARUAH	PP, ASSAM

ORDERS

40	Crl.A./138/2010 WITH OFFICE NOTE, LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH and ANR,	MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I.	
41	Tr.P.(Crl.)/16/2018	AFRAN ALI Versus THE STATE OF ASSAM AND ANR	MR. H A AHMED MR M U AHMED	PP, ASSAM
42	Crl.L.P./17/2019 WITH OFFICE NOTE, LCR 2 FILES in Crl.A./10507/2018	SRI BIJOY KUMAR DAS, Versus RAM PRIT SHAH AND ANR	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	PP, ASSAM
	WITH Crl.A./10507/2018 (Filing Number)	SRI BIJOY KUMAR DAS Versus SRI RAM PRIT SHAH AND ANR		
43	Crl.A./78/2019 WITH LCR 6 FILES	SRI APURBA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. H ALI	MRS. M BARMAN MR. D K SHARMA PP, ASSAM
44	Crl.A./216/2019 WITH OFFICE NOTE, LCR 1 FILE	GUPTA HARDWARE PRIVATE LIMITED Versus SHRI SHYAMAL NARAYAN DEV	MS. N MODI MR. C S RAY MS. D SHARMA MR. S SENGUPTA	

45	CrI.A./378/2019 WITH LCR 3 FILES	SRI BASUDEV DEKA Versus THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	PP, ASSAM
46	I.A.(CrI.)/877/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, FIXED in CrI.A./282/2019 WITH CrI.A./282/2019	SRI ASHOK KR. BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY	PP, ASSAM
		SRI ASHOK KR. BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1)	MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA
47	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), WITH OFFICE NOTE in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	
48	I.A.(CrI.)/76/2021 WITH LCR 10 FILES, B/O in CrI.A./42/2021 WITH CrI.A./42/2021	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	PP, ASSAM
		TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM
49	I.A.(CrI.)/369/2021 B/O in CrI.A./103/2021 WITH CrI.A./103/2021	SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR Versus UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS
		SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR Versus UNION OF INDIA AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	SC, CUSTOMS
HEARING				
50	MFA/72/2012 WITH LCR WITH MC/2562/2013 in MFA/72/2012	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
		M/S SIROHIA and SONS PVT. LTD. Versus UNION OF INDIA and ANR.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
51	CrI.A./445/2019 WITH LCR 3 FILES, B/O	MD. IKRAMUL ALI @ KALTU Versus THE STATE OF ASSAM AND ANR	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
STAY MATTERS				
52	CrI.Pet./646/2018 WITH LCR 1 FILE	KARUNA KANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR. C CHOUDHURY MR. D K BAGCHI	MR. P MAHANTA (R2) MS. P SAHARIA (R2) PP, ASSAM
53	CrI.Pet./798/2018 WITH LCR 1 FILE	ALTAF HUSSAIN CHOUDHURY @ INNUS ALI CHOUDHURY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
54	CrI.Pet./865/2018	MEWALAL GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAJIN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
55	CrI.Pet./1190/2018	DINESH KUMAR SHARMA Versus JUGAL KR. SAIKIA AND ANR.	MR. M CHOUDHURY MR. S P SHARMA MR. K CHOUDHURY	MR. R BORAH (R1) MR. R PHUKAN (R1) MR. P TALUKDAR (R1) PP, ASSAM
56	CrI.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
WITH				
2	WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
3	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRS.A VERMA SC, FINANCE DEPTT. MR.B AHMED
4	WP(C)/5802/2017	M/S DIBRU PART-I MEEN SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR.U CHOUDHURY MRS. K H CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S BANIK(R-6) MR. K KALITA MR.M K RONGPI(R-6)
5	WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
WITH				
	I.A.(Civil)/1595/2019 in WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), Versus THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA

6	WP(C)/5151/2019	DINESH CHANDRA DAS AND 10 ORS. Versus STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, REVENUE SC, BTC
7	WP(C)/8395/2019 FIXED	HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E
8	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
9	WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
10	WP(C)/1264/2020	BABUL AHMED SODIOL Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAİN MR. M K NEOG MR. B KUMAR	GA, ASSAM SC, REVENUE
11	WP(C)/1607/2020	MUKUT DAS Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL SC, APGC
12	WP(C)/1637/2020	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M. BHATTACHARJEE, GA, ASSAM (R-1, 2, 4 TO 7) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-8) MR. J. HANDIQUE, SC, REVENUE (R-3)
13	WP(C)/1879/2020	IDRISHUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A KHANIKAR	MR B CHAKRAVORTY, SC, AG (A&E) SC, AG SC, IRRIGATION
14	WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
15	WP(C)/3048/2020	BINAY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
16	WP(C)/504/2021	BINITA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORA MR. R DOWARAH MR D BORAH	GA, ASSAM SC, FINANCE SC, FOREST
17	WP(C)/1071/2021	SAMIUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM
18	WP(C)/1496/2021 FIXED	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
19	WP(C)/2175/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
20	WP(C)/2053/2021	KOMAL DEKA AND 117 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	MR. B DEKA ASSTT.S.G.I.
21	WP(C)/2950/2021	M/S MALINI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, FOREST SC, BTC

22	WP(C)/3315/2021 FIXED	CHANKAN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DHAR MD F FARIDI	GA, ASSAM MR. D A KAIYUM (R5) MR. K RAJBONGSHI (R5)
23	WP(C)/3434/2021 FIXED	PATIT PABAN GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN	SC, PNRD
24	WP(C)/3813/2021 CAVT. NO.04952/021, FIXED	JATIN SAIKIA Versus THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGOHAIN MR. P GOHAIN FOR CAVEATOR

ORDERS

25	Cont.Cas(C)/277/2018	MOHIDHAR BHUYAN AND 2 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. G PEGU (R3) MR. P KAKATI (R5, R6)
WITH				
26	Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
WITH				
	I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
WITH				
27	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND 7 ORS	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
WITH				
	I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
28	Cont.Cas(C)/462/2020	SUDHINDRA DAS Versus ANURADHA ADHIKARI SHARMA, ACS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	
WITH				
29	WP(C)/4912/2020	SUDHINDRA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR D J MEDHI MR S KHOUND	SC, AFDC
WITH				
	I.A.(Civil)/1016/2021 in WP(C)/4912/2020	SUDHINDRA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR D J MEDHI MR S KHOUND	SC, AFDC
30	I.A.(Civil)/1178/2021 in WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	SC, AFDC
WITH				
	WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	MR. P SARMA, SC, AFDC SC, AFDC SR. GA, ASSAM
WITH				
31	WP(C)/2170/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI MR. P SARMA, SC, AFDC SC, AFDC
32	I.A.(Civil)/1267/2021 in WP(C)/2958/2021	SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA	SC, APDCL

	WITH WP(C)/2958/2021	SITA DEVI JALAN Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA	SC, APDCL MR. P N GOSWAMI
33	WP(C)/3179/2021 FIXED	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	MR S DUTTA (R-5) SC, ATEPFO MR. S DUTTA (R-5) SC, PNB
34	WITH WP(C)/2142/2019 CAVT. NO. 0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
35	WITH WP(C)/2510/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. K N CHOUDHURY (R1- R3) SC, ATEPFO MR. T DEURI (R1-R3) MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
36	WITH WP(C)/7849/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR S DUTTA MR. T DEURI MR. T DEURI MRS. R S DEURI J RABHA SC, UBI
37	WITH WP(C)/8032/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO	MR. T DEURI (SPL. COUNSEL) SC, UBI
38	WP(C)/4094/2021 CAVT. NO.04792/021, FIXED	LALIT MORAN Versus THE STATE OF ASSAM AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, PNRD GA, ASSAM MS. N UPADHYAY FOR CAVEATOR
<u>HEARING</u>				
39	WP(C)/2842/2014 B/O	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA
40	WP(C)/5995/2014 FIXED	BRAJA GOPAL SINHA Versus STATE BANK OF INDIA and 4 ORS	MR.S K GHOSH	MR.S S SHARMA(R-1) MS.L SHARMAR-1 MR.B J MUKHERJEE(R-1) MRA SHARMA
41	WP(C)/3989/2015 FIXED	MUNNAN VERMA Versus THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.
42	WP(C)/517/2018 WITH LCR, FIXED	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
<u>STAY MATTERS</u>				
43	WP(C)/8008/2017	ASWINI KALITA Versus THE STATE OF ASSAM and 2 ORS	MR.M R CHOUDHURY MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, HEALTH

44	WP(C)/5328/2019	MOKBUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ROHMAN MR. P D NAIR MR G ALAM MR. A A R KARIM MR. D NAG MR. A DEB	MR P NAYAK (SC, PNRD)
45	WP(C)/5527/2019	MUZAHIDUL ALOM Versus THE UNION OF INDIA AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	MR. S BORTHAKUR MR. S S ROY MR H GUPTA (C.G.C.) ASSTT.S.G.I.
46	WP(C)/5611/2019	MANASH JYOTI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. B SARMA	SC, NHM SC, HEALTH
47	WP(C)/8987/2019	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
48	WP(C)/793/2020 FIXED	LOUIS MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. J LASKAR MS A BEGUM MR. J N ISLAM MR F Z MAZUMDER	MS. M D BORA, GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/617/2020 FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
2	WITH WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD
3	WP(C)/3006/2021	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 23/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	MACApp./942/2018 WITH LCR, FIXED	FUTURE GENERAL INSURANCE CO. LTD Versus JUNIA MARAK AND 7 ORS	MR. R GOSWAMI MRS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR. R K BHATRA (R7) MR. A SAIKIA (R7) MS. S BURAGOHAIN (R7) MD. K ALI MS. R LAILA
	WITH I.A.(Civil)/3904/2018 in MACApp./942/2018	FUTURE GENERAL INSURANCE CO. LTD Versus JUNIA MARAK AND 7 ORS	MR. R GOSWAMI MRS. M SAIKIA MS. P BORTHAKUR	
MOTION				
2	AB/2893/2021	DILIP KUMAR SHAH Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
ADMISSION				
3	MFA/21/2018 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MD CHUKUM UDDIN	MRS. S ROY MS. I DAS MS. J DEKA	MS M BORCHETIYA MR. S DUTTA
	WITH I.A.(Civil)/854/2018 in MFA/21/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD CHUKUM UDDIN	MRS. S ROY MS. J DEKA MS. I DAS	
4	CRP(I/O)/404/2019 FIXED	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. M NATH(SC, P & RD) MR. P K DAS MR. S DUTTA
5	CRP(I/O)/71/2021 CAVT. NO.04902021,117800005392/021, VIJAY SARMA B/O	ARUN PATHAK Versus	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR

6	MFA/131/2021	M/S SAI BABA ENTERPRISES Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
BAIL HEARING (BA)				
7	Bail Appln./2102/2021 FIXED	RAFIKUL ALI @ RAFIQU ALI @ MAKU Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
BAIL HEARING				
8	AB/2535/2020 FIXED	ROHIT SAHU AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
9	AB/3350/2020 FIXED	MONNAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
10	AB/3848/2020 FIXED	SAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
WITH				
11	AB/3420/2020	RAVI KR GAURAV Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
12	AB/160/2021 FIXED	RATNESWAR RABHA AND ANR Versus THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
13	AB/658/2021 FIXED	ASKAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
14	AB/784/2021 FIXED	JUGANTA SWARGIARY Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
15	AB/894/2021 FIXED	AKBAR ALI AND 14 ORS Versus THE STATE OF ASSAM	MS. M MALLIK MR. B HUSSAIN MS U DAS	PP, ASSAM
16	AB/958/2021 FIXED	RAJESH KR HIMATSINGKA Versus THE STATE OF ASSAM	A SAIKIA A KALITA MS S BORUAH	PP, ASSAM
17	AB/1014/2021 FIXED	ROSHIDUL ISLAM @ RASHIDUL ALI @ POPI AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
18	AB/2005/2021 FIXED	HEMANT KUMAR JAISWAL @ PAPU JAISWAL Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. R DOLEY	PP, ASSAM
19	AB/2013/2021 FIXED	RAGHUBIR SINGH AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
WITH				
20	AB/2038/2021	ROSHAN CHAND AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
21	AB/2169/2021 FIXED	SALIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
22	AB/2213/2021 FIXED	AMINUR ISLALM @ AMINUL ISLAM AND ANR. Versus THE STATE OF ASSAM	R RAHMAN	PP, ASSAM
23	AB/2523/2021 FIXED	ABDUL MANNAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	AB/2541/2021 FIXED	BARUN RAY CHOWDHARY Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM

ORDERS

25	MACApp./300/2016 WITH LCR, FIXED	SMTI LAKHESWARI BORO Versus MD ABDUL RASHID and 2 ORS	MR.M TALUKDAR MS.D KALITA MR.S K SWARGIARY	MRM H AHMED MR.R GOSWAMI(R-3) MR.A HUSSAIN MS.M SAIKIA(R-3) MS.P BORTHAKURR-3
26	CRP(I/O)/124/2018 FIXED	KARIMON NESSA AND 8 ORS Versus BASIRAN NESSA AND 10 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR. S K SAHARIAH (R2, 6 AND 9) MS. R CHOUDHURY MR. C SHARMA (R2, 6 AND 9) MS. S S ZIA
27	CRP(I/O)/107/2020 FIXED	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
28	MACApp./218/2020 WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO LTD Versus RAJEN NATH AND ANR	MR J JOHN MS R DEVI	MS N NATH MRS M D CHOWDHURY MR. A KHAN MR. M DUTTA MS. R K SAINI
	WITH I.A.(Civil)/1567/2020 in MACApp./218/2020	RELIANCE GENERAL INSURANCE CO LTD Versus RAJEN NATH AND ANR	MR J JOHN MS R DEVI	
29	I.A.(Civil)/2228/2020 B/O in FAO/6854/2020 WITH FAO/6854/2020 (Filing Number)	MINTU DAS @ MINTOO DAS Versus THE STATE OF ASSAM AND 3 ORS. SRI MINTU DAS @ MINTOO DAS Versus THE STATE OF ASSAM AND 3 ORS (D)	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM SC, PWD
30	I.A.(Civil)/1201/2021 B/O in RSA/5/2020 WITH RSA/5/2020	SUKANTA ROY AND ANR. Versus MADHURI GHOSH MAJUMDER SRI SUKANTA ROY AND ANR Versus SMTI. MADHURI GHOSH MAJUMDER AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A R SHOME MR. B C DAS (R1) MR. S CHAUHAN (R1) MR. A R SHOME (R1) MR. S CHAUHAN (R1) MR. P MAZUMDER (R1)
31	I.A.(Civil)/1417/2021 FIXED in Tr.P.(C)./10/2021 WITH Tr.P.(C)./10/2021	DEBASISH BHATTACHARJEE Versus SMTI. PIYALI CHAKRABORTY PIYALI CHAKRABORTY Versus DEBASISH BHATTACHARJEE	MR. S C BISWAS MR. P S BISWAS MR. R DE	MR. R DE MR. S C BISWAS MR. P S BISWAS
32	I.A.(Civil)/1445/2021 in MACApp./3114/2021 WITH MACApp./3114/2021 (Filing Number) WITH I.A.(Civil)/3116/2021 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. A NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MR. R GOSWAMI	
33	I.A.(Civil)/1513/2021 in MACApp./6012/2021 WITH MACApp./6012/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR. UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI MR. K K BHATTA	

	WITH I.A.(Civil)/6014/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
34	I.A.(Civil)/1517/2021 WITH LCR, B/O in MACApp./31/2017	MRINAL KANTI DEBNATH AND 6 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. S CHAUHAN MR. P MAZUMDER	MR SISHIR DUTTA MR. D CHUTIA MS M CHOUDHURY
	WITH MACApp./31/2017	SRI MRINAL KANTI DEBNATH and 6 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR MR.S CHOUHAN	MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MR.D CHUTIA(R-2) MS M GAZLOO

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LEAVE NOTE OF ADVOCATES FOR 23/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021